

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI

SPECIAL BENCH

Item 50

**C.A.(AA)274/MB/2021**

CORAM:

SH. SHYAM BABU GAUTAM

SH. P.S.N PRASAD

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **04.10.2022**

NAME OF THE PARTIES: - **Veeral Additives Pvt Ltd**

*Appearance (via video-conference):*

For the Applicant : Adv. Deepshikha Ughade

Sections 230-232 of the Companies Act, 2013

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ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 31.10.2022, for further consideration and hearing.

**Sd/-**

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

P.S.N PRASAD  
Member (Judicial)

Vedant Kedare